

(b) if so, the loss incurred by Government due to this accident?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir. The accident referred to occurred at Khowai Airstrip.

(b) The aircraft has been badly damaged. The value of loss sustained is not known.

Shri Joachim Alva: Are all the runways brought up-to-date at the various airports in India?

The Minister of Communications (Shri Jagjivan Ram): This runway is simply an airstrip. Because Tripura is an important centre and there is no other means of transport to connect it, this airstrip is being utilised.

Shri Joachim Alva: After every accident has occurred, has the Ministry gone into the causes of the accident and seen that these accidents are avoided next time?

Shri Jagjivan Ram: That is invariably done; after every accident, either a court of inquiry is set up or investigation into the causes of the accident is done by the departmental officers.

Shri Joachim Alva: In view of the numerous accidents that have been taking place and on account of a kind of insecurity that prevails in the minds of the public, will the hon. Minister be prepared to have a two hour discussion in order to have a free and frank discussion in this matter?

Mr. Speaker: Order, order. It is not for the hon. Minister to admit the discussion. It is the privilege of the Chair and the hon. Member may give notice to the Chair.

श्री रघुनाथ सिंह : इसका सबब क्या है ? यह जो एक्सप्लॉजेंट हुआ, इसका कारण क्या है ?

श्री राज बहादुर : इसका कारण यह था कि हवाई जहाज का चालक रनवे पर उतर रहा था, लेकिन उससे फिसल गया और रनवे से नीचे उतर गया ।

श्री रघुनाथ सिंह : यह रनवे सीमेंट का है या और किसी का है ?

श्री राज बहादुर : इस प्रश्न का उत्तर दिया जा चुका है ।

Short Notice Question and Answer

STRIKE BY RAILWAY PORTERS AT LUCKNOW STATION

S.N.Q. No. 7. Shri R. R. Shastri: Will the Minister of Railways be pleased to state:

(a) whether due to the strike of porters at Lucknow Charbagh Station businessmen and the public are experiencing difficulties in the matter of transport of luggage; and

(b) whether the strike of porters is as a protest against the high-handedness of the contractor of the station and also for solving the matter regarding their pay?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) There has been no difficulty in the transport of luggage taken unbooked, or booked for conveyance in the personal custody of passengers. There has, however, been some detention to parcels, and to luggage booked to be carried in brake vans.

(b) The strike arose principally from a dispute in regard to quantum of payment to licensed porters for handling booked parcels and luggage.

श्री आर० आर० शास्त्री : क्या गवर्नमेंट यह बताने की कृपा करेगी कि कितने लाइसेंस्ड कुली रेलवे स्टेशन पर हैं और कितना मासिक उनको वेतन दिया जाता है ?

Shri Alagesan: I have no idea of the number of porters. They are all contract porters, but their demand was that the rate of Rs. 1/4/- per man-day for a total of 144 man-days per day should be enhanced to Rs. 1/8/- per man-day for a total of 300 man-days. That was the main demand on which they went on strike.

श्री आर० आर० शास्त्री : क्या गवर्नमेंट को मालूम है कि वहां का ठकंदार ६०० कुलियाँ

को भर्ती करता हैं और १४४ कुलियों की संख्या ६०० कुलियों को बांटने पर एक कुली को केवल ६ रुपये मिलते हैं ?

रंलवे तथा परिवहन मंत्री (श्री एल० बी० शास्त्री): जहां तक कि कुलियों को मजदूरी देने की बात है, उससे हमारा सीधा कोई ताल्लुक नहीं है, वह कंट्रॉक्टर के कुली हैं और हमारा कंट्रॉक्टर से कुछ एग्रीमेंट होता है जिसके मुताबिक हम कंट्रॉक्टर को एक रकम दे देते हैं, अब यह कंट्रॉक्टर का काम है कि वह ठीक मजदूरी कुलियों को दे ।

श्री आर० आर० शास्त्री : क्या गवर्नमेंट इस कंट्रॉक्ट सिस्टम को खत्म करने के वास्ते तैयार हैं जिसकी कि वजह से यह तमाम गड़बड़ी होती है ?

श्री एल० बी० शास्त्री : हमारी पालिसी "Decasualisation" की है और बहुत से स्टेशनों पर हम Decasualisation की पालिसी को काम में ला चुके हैं ।

श्री आर० एन० सिंह : क्या मैं जान सकता हूं कि २०५ कुलियों में से १५५ कुलियों को रंलवे की धारा १२० और १२१ के अन्तर्गत सजाए हो चुकी हैं और उनका मुकदमा जेल में किया गया और उन्हें अपने मुकदमे की पेंरवी करने के लिए भी मौका नहीं दिया गया ?

श्री एल० बी० शास्त्री : जहां तक उन पर मुकदमा चलाने की बात है, वह तो ला एंड आर्डर की बात है और उससे उस प्रदर्श की सरकार का सम्बन्ध है । उसमें हमारा कोई खास हाथ नहीं है और वहां का होम डिपार्टमेंट उन सारी बातों को देखकर जो उस ने मुनासिब समझा, कार्यवाही की, लेकिन मैं इतना माननीय सदस्य से कहना चाहता हूं कि मैं बस्दी ही लखनऊ जानने वाला हूं और मेरा विचार है कि इस मामले को मैं खुद देखूं ।

श्री रामजी बर्मा : क्या मंत्री जी इस बात को बतायेंगे कि क्या यह वाकया नहीं है कि आपके पास पहले से ६ महीने पहले से दरखास्त दे रखी थी और उस पर कोई मुनवाई नहीं हुई और जिसके कारण यह हड़ताल हुई ?

श्री एल० बी० शास्त्री : जी नहीं, दरखास्त तो नहीं दी थी, लेकिन माननीय सदस्यों ने जो आमतौर पर तरीका निकाल रखा है कि बजाय इसके कि सहूलियत से मिलें, एक गैर मौके और नामुनासिब तरीके पर प्रदर्शन करते हैं, लिहाजा उस वक्त की दरखास्त को मैं दरखास्त नहीं मानता ।

WRITTEN ANSWERS TO QUESTIONS

NEW RAILWAY LINES

*2164. **Shri Radha Raman:** Will the Minister of Railways be pleased to state:

(a) whether suggestions have been received from all the States regarding new railway lines to be constructed during the Second Five Year Plan;

(b) whether the Central Board of Transport has considered them; and

(c) if so, the decisions taken by the Board?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No, Sir.

(c) Does not arise.

CRECHES IN COLLIERIES

*2170. **Dr. Ram Subhag Singh:** Will the Minister of Labour be pleased to state:

(a) the number of creches provided at present in (i) State-owned, and (ii) private collieries in Bihar;

(b) how many of them are working satisfactorily; and

(c) whether all these creches are regularly supplied with milk, dolls etc.?